						An	nexure – 3							
		Nar	me of the corporate deb	otor:CARNIVAL TECHN	IO PARK PRI\	ATE LIMITED	; Date of com	mencemen	t of CIRP: 1	3/02/2024; Lis	st of credit	ors as on: 3	1/03/2025	
				List of Secured finar	ncial creditor	s (other than	financial cred	tors belong	ging to any	class of credit	ors)			
														(Amount in ^s
SI. No	Name of	Details of claim received								Amount of contingent claim	of any mutual	claim not		
	creditor													
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by	Amount covered by	related	voting		that may			
							guarantee	party?	share in		besetoff			
						Interest			CoC					
1	Authum Investment &	01-03-2024	2,97,25,00,000.00	2,97,25,00,000.00	Secured	Yes	Yes	No	71.76	0	No	0	0	Entire Amount of claim admitted is
	Infrastructure Limited				Loan									secured by Charge on receivable of
	(Erstwhile demerged company knows as													Inter Corporate deposit, pledge on the shares of any carnival group company
	Reliance Commercial													and corporate guarantee (Details
	Finance Limited)													mentioned in agreement)
2	Canara Bank	06-03-2024	1,16,99,83,474.66	1,16,99,83,474.66	Secured	Yes	Yes	No	28.24	0	No	0	0	Entire Amount of claim admitted is
					Loan									secured by charge on the future renta
														income from the property of
														corporate debtor, mortgage of
														leasehold land/right owned by the
														corporate debtor and corporate
														guarantee (Details mentioned in
										ļ				agreement)
			4,14,24,83,474.66	4,14,24,83,474.66					100					